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Declaration of Assets and Liabilities

I, SHOBHA KUMARI, son/daughter/wife of Limesh Yadav,
aged 29 years, belonging to Office attandant service and presently working as Bihar Vidhan Labha, Patna
service and presently working as Bihar Vidran Lakha, Patna
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3
(i)	Cash	18,000/	SANDEEV	Name	Name	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Bihar Vidhan Mandal 12001-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	400000 Lic				
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	250 gm Gold: 500gm Silver				
(vii)	Other assets, such as values of claims / interests	24,100				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant 3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
v)	Others (such as interest in property)					

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Separation (8)	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

C. **Personal Detail** GPF/CPF/PRAN No. IBKPK4013C Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Vidhan Sabha Secretarict Service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District I hereby declare that the above details are true to the best of my knowledge and belief. Signature Name of Employee: SHOBHA KUMARI

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Place: Patna

Date: 07/03/2021

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Department: Petitation and Sub-ordinat

Committee

Designation: Office attendant

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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